# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS LOK SABHA STARRED QUESTION NO. 78 ANSWERED ON 21<sup>ST</sup> NOVEMBER, 2019

# MULTIPLE E-CHALLANS ON DELHI-MEERUT EXPRESSWAY

# \*78. SHRI VINOD KUMAR SONKAR: SHRI BHOLA SINGH:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether a large number of multiple e-challans have been/are being generated against the same vehicle on Delhi-Meerut Expressway (DME) and if so, the details thereof along with the reaction of the Government thereto;

(b) whether these e-challans are generated 30-35 days after committing of offence due to improper communication and as a result, offenders remain uninformed and suddenly are flooded with multiple challans and get scared;

(c) if so, the reaction of the Government thereto;

(d) the number of e-challans generated on DME in Delhi since its inception, month-wise; and

(e) whether the Government proposes to increase the speed limit of light motor vehicles from the existing 70 km/hr. to 100 km/hr. on the said expressway and if so, the details thereof?

### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 78 ANSWERED ON 21.11.2019 ASKED BY SHRI VINOD KUMAR SONKAR AND OTHERS REGARDING **MULTIPLE E-CHALLANS ON DELHI-MEERUT EXPRESSWAY**

(a) and (d) As per the information available in the e-challan database of National Informatics Centre (NIC), during the initial stage of implementation of the e-challaning system based on Camera/Red Light Violation Detection (RLVD) etc, duplicate challan notices were generated due to the involvement of multiple agencies in this process. Such identified duplicate challan notices have been dropped from the system.

(b) and (c) In online e-challan system, e-challan/ Notices are generated after the enforcement team manually scruitnise each violation with the electronic feed of the camera system which had captured the violations. After the initial inception of the online e-challan system and certain technical issues which have now been resolved, the online system is generating challans with reduced time gap after capture of violations.

(e) No such proposal is under consideration in the Ministry.

\*\*\*\*